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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha had adopted the motion in regard to the Coal Mines (Special Provision) Bill, 2014.

SECRETARY GENERAL: Madam Speaker, I have to report a message received from the Secretary General of Rajya Sabha:-

"I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on 27th April, 2015 has adopted the following motion:

MOTION

"That this House recommends to the Lok Sabha that the Lok Sabha do agree to leave being granted by the Rajya Sabha to withdraw the Bill to provide for allocation of coal mines and vesting of the right, title and interest in and over the land and mine infrastructure together with mining leases to successful bidders and allottees with a view to ensure continuity in coal mining operations and production of coal, and for promoting optimum utilization of coal resources consistent with the requirement of the country in national interest and for matters connected therewith or incidental thereto which was passed by the Lok Sabha on the 12th December, 2014 and laid on the Table of the Rajya Sabha on the 15th December, 2014."

7.03 Â½ hrs